

High Court of Kerala (Establishment of a Permanent Bench at Thiruvananthapuram)  
Bill, 2024

DR. SHASHI THAROOR (THIRUVANANTHAPURAM): Sir, I beg to move for leave to introduce a Bill to provide for the establishment of a Permanent Bench of the High Court of Kerala at Thiruvananthapuram.

माननीय अध्यक्ष : प्रश्न यह है:

?तिरुवनन्तपुरम में केरल उच्च न्यायालय की एक स्थायी न्यायपीठ की स्थापना का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।?

प्रस्ताव स्वीकृत हुआ ।

DR. SHASHI THAROOR: Sir, I introduce the Bill.

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15.42 hrs